

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 5051  
TO BE ANSWERED ON 16<sup>TH</sup> DECEMBER, 2016**

**PALLIATIVE CARE**

**5051. DR. KAMBHAMPATI HARIBABU:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has received proposals from various States/ UTs including Andhra Pradesh on Palliative Care;
- (b) if so, the details thereof and the steps taken in this regard; and
- (c) the necessary steps taken by the Government to increase awareness for the need of Palliative Care in the country and funds allocated for the same?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) & (b): The Government has received proposals from various States/UTs including Andhra Pradesh on Palliative Care for 2016-17. A total amount of Rs. 19.00 lakhs (0.9 lakhs recurring & 10.0 lakh non-recurring) has been approved for implementing the palliative care services in 5 districts viz. Visakhapatnam, Guntur, Nellore, Tirupati and Kurnool in Andhra Pradesh during 2016-17.

(c): Under the National Program for Palliative Care (NPPC), there is a provision of Rs. 8.00 lakhs per district per year for miscellaneous activities, including increasing community awareness on palliative care.